

Sl. No. 12

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/5/9/AMR/2024		9 of IBC	SBJ Projects Private Limited Vs BGR Energy Systems Limited

ORDER

Present: Mr. M Rama Rao, Ld. Counsel for the OC.

Mr. SVS Chowdary, Ld. Counsel appearing on behalf of the CD takes notice and seeks time to file vakalat and counter. For filing vakalat and counter, list the matter on 03.06.2024.

Sd/L

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/L

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**